

C.P. (IB)-998/MB/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.01.2019**

NAME OF THE PARTIES: Devendra Sharma

v/s.

Piramal Glass Ltd.

SECTION OF THE COMPANIES ACT: 241-242 OF COMPANIES ACT, 2013

ORDER

3. C.P. (IB)-998/MB/2018

None present. List this matter on 08.02.2019.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)